

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 443**  
**IA/416/ND/2023 IN CP/111/ND/2023**

**IN THE MATTER OF:**

Minu Subba	...	Applicant
Versus		
Siri Ram Syal Hydro Power Private Limited	...	Respondent
And Others		

**Under Section 241,242 & 244.**

**Order delivered on 09.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Ishan Berry  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **28.05.2024**.

**Sd/-**  
**(Court Officer)**